GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO. 1054

TO BE ANSWERED ON: 08.02.2017

FAKE ENROLMENT

1054. SHRI MOHD. SALIM:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is aware of fake enrolments of illegal immigrants and others for Aadhaar;
- (b) if so, the details thereof along with the cases reported against the enrolling agencies; and
- (c) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY)

(a) to (c): Aadhaar is issued to the residents of India. It is not a proof of citizenship or nationality.

Aadhaar is generated after a series of quality checks and biometric de-duplication. Biometric de-duplication is done to ensure that no person can get two Aadhaars and same Aadhaar is never issued to two persons. Every attempt is made to ensure that fake or duplicate enrolments are identified through quality checks and biometric de-duplication process, and rejected. However, in a miniscule number of cases of ineligible enrolment, there are provisions for taking action against the delinquent operator/supervisor/enrolment agency; financial penalties; and criminal proceedings by lodging of FIR, besides cancellation of such Aadhaar.

Aadhaar verification service is available on a public portal https://resident.uidai.net.in/ aadhaarverification where any person can check the validity of an Aadhaar instantaneously.
